

Dated:-04.01.2013.

Hon'ble Mr. Justice Alok Kumar Singh, Member (J)

App:- Sri B.K. Shukla.

Resp:- Sri S.P. Singh holding brief for Sri Rajendra Singh.

Learned counsel for the applicant informs that a grievance of the applicant has been redressed and as such, this O.A. has become infructuous.

In view of the above, this O.A. is dismissed having become infructuous.

A Singh
Member (J)

Amit/-

OK
Copy of order
dated 4-1-13
Bhram
09-1-2013